

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 28.

C.P. (IB)/731(MB)2023

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Indian Sugar Exim Corporation Ltd.**

**Vs**

**Shri Gajanan Maharaj Sugar Limited**

**IBC Under Sec 9**

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**ORDER**

Adv. Akshay Petkar a/w Adv. Pranav Shah for OC. Adv. Geeta Lundwani a/w  
Adv. Amey Hadwale for CD.

Counsel for CD requests for time to file reply. He is directed to do so within a  
period of 10 days from today. List the matter on **26.09.2023**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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